

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.528/11

Friday this the 16th day of December 2011

C O R A M :

**HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER
HON'BLE Mr.K.NOORJEHAN, ADMINISTRATIVE MEMBER**

1. P.Geetha,
W/o.Raveendran M,
Primary Teacher, Kendriya Vidyalaya No.I,
West Hill (P.O.), Calicut.
Residing at Flat No.711, Vikas Nagar Colony,
P.O.Chakkorathkulam, Calicut.
2. Anney Miny Jose,
W/o.Charly Kattakayam,
Postgraduate Teacher (Physics),
Kendriya Vidyalaya No.II,
Govindapuram, Calicut – 673 016.
Residing at Kattakayam House,
Devagiri, Medical College (PO), Calicut.
3. P.Ramani,
W/o.P.Vijayagopal,
Primary Teacher, Kendriya Vidyalaya No.II,
Govindapuram, Calicut – 16.
Residing at Govindam,
Govindapuram, Calicut.
4. Santhosh V,
S/o.Gopalan V,
Primary Teacher, Kendriya Vidyalaya No.I,
East Hill (PO), Calicut.
Residing at Sneha, PO Kollam,
Koilandy, Calicut.
5. Raghavan P.V.,
S/o.K.V.Ramavarier,
Primary Teacher, Kendriya Vidyalaya No.I,
West Hill (PO), Calicut.
Residing at Pranavam,
Near Pisharikavu, Edakkad,
West Hill (PO), Calicut.

6. C.P.Ramani,
W/o.P.Gopinathan,
Primary Teacher,
Kendriya Vidyalaya No.1, Palakkad.
Residing at Vipanchika, Near Indian Bank,
Akathethara, Palakkad.
7. Girija Raghava Menon,
W/o.A.Satheesan,
Primary Teacher,
Kendriya Vidyalaya No.1, Palakkad.
Residing at Nayanthara, Pookarathottam,
Olavakkode, Palakkad.
8. P.V.Kallianikutty,
W/o.M.S.Kumar,
Primary Teacher,
Kendriya Vidyalaya No.1, Palakkad.
Residing at Suprabha, Varithode,
Olavakkode (PO), Palakkad – 2.
9. Chinnamma K.M.,
W/o.Vinod Singh Cherian,
Primary Teacher,
Kendriya Vidyalaya No.1,
West Hill (PO), Calicut.
Residing at 48/78, Near Post Office,
Eranhipalam PO, Kozhikode – 673 006.
10. Radha Raghavan,
W/o.S.Ramachandran,
Primary Teacher,
Kendriya Vidyalaya, Ernakulam.
Residing at 50/802-C, Srambiyil,
Ponnekkara Road, Edappally, Cochin – 24.
11. Saiji B.R.,
W/o.Jayaprakash,
Postgraduate Teacher (Mathematics),
Kendriya Vidyalaya, Ernakulam.
Residing at Thejus, House No.6,
Giri Nagar South, Ernakulam.

...Applicants

(By Advocate Mr.T.C.Govindaswamy)

V e r s u s

.3.

1. Kendriya Vidyalaya Sangathan,
18, Institutional Area, Shahid Jeet Singh Marg,
New Delhi – 110 016 – through its
Joint Commissioner (Admn.).
2. The Commissioner,
Kendriya Vidyalaya Sangathan,
Regional Office, IIT Campus,
Chennai – 36.Respondents

(By Advocate M/s.Iyer & Iyer)

This application having been heard on 16th December 2011 this Tribunal on the same day delivered the following :-

ORDER

HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER

The applicants are presently working as Teaching Staff of the Kendriya Vidyalaya Sangathan at their respective places as shown in the cause title. They are aggrieved by the alleged arbitrary and illegal transfer guidelines for teachers up to P.G.T and others published by the respondents which came into effect from 1.4.2011. Even though actually none of them are transferred, they apprehend that there is every chance of the applicants being transferred according to the new guidelines, which according to them, is arbitrary.

2. In similar matters, in O.A.216/11 and connected matters, we have already directed that in case representation is filed by the applicant therein, the same shall be considered and disposed of in accordance with the law. Therefore, following the said decision without rendering findings on the merits of the case, we dispose of this O.A directing the applicants to make representations to the Commissioner of Kendriya Vidyalaya

311

4.

Sangathan listing out their grievances against the transfer guidelines, which he may consider and dispose of within a period of three months from the date of receipt of the representations. There shall be no order as to costs.

(Dated this the 16th day of December 2011)



K.NOORJEHAN
ADMINISTRATIVE MEMBER



JUSTICE P.R.RAMAN
JUDICIAL MEMBER

asp